

S.O (Est)

13.2.25 सेवा में,

अवर सचिव,
स्थापना शाखा,
बिहार विधान सभा, पटना ।

विषय :- चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में ।

महोदय,

सभा सचिवालय के कार्यालय आदेश संख्या- 1स्था०-36/2021-345,
दिनांक- 06.02.2025 के आलोक में मैं अपने चल-अचल संपत्ति तथा दायित्वों की
विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रतर कार्रवाई हेतु ग्रहण करने
की कृपा की जाय ।

विश्वासभाजन,

संतोष कुमार
(संतोष कुमार) 13/02/25

सहायक प्रशाखा पदाधिकारी,
बिहार विधान सभा, पटना ।

~~13/02/25~~
14/02/25

1923
17/2/25

Declaration of Assets and Liabilities

Year.....2025.....

I,Santosh Kumar..... son/daughter/wife ofLate. Devendra Prasad Pal.....
aged.....48 (Approx)..... Years, belonging to Administrative Cadre.....
service and presently working asAssistant Section Officer, Bihar Legislative Assembly, Patna.....
given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my
spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) Nitu Pal	Dependant-1 Amnn Raj	Dependant-2 Tejsh Shree	Dependant-3
(i)	Cash	Rs.- 15,000/-	Rs.- 20,000/-	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs.- 20,00,000/- in S.B.I., Bihar Vidhan Mandal.	Rs.- 27,000 in Allahabad Bank, Gardanibagh.	Nil	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC of Rs.-1,00,000/- LIC of Rs.-1,00,000/- Aviva Life- 40,900/-	(1) Bajaj Allianz of 53,000/- Per Annum (2) LIC of Rs.1,00,000/-	LIC of Rs.-1,00,000/-	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Nil	Honda Activa bearing Reg. No.- BR01EQ4110 of Year 2020	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold 50 gm (Approx)	Gold-200 gm (Approx) Silver- 200gm (Approx)	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Santosh Kumar

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s) Nitu Pal	Dependant-1 Rishabh Raj	Dependant-2 Manan Raj	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1701 Sq.ft. (approx) at Makimpur, P.S.- Parsa Bazar, Dist.- Patna.	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	2042 Sq.ft. (approx) at Mauja- Shripalpur, P.S.- Punpun, Dist.- Patna.	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Share in HUF (ANCESTRAL)	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31-12-2024
(a)	(i) Loans from Banks	S.B.I., Bihar Vidhan Mandal.	Rs.- 15,00,000/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

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	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 84024/- Assessment Year 2024-25 PAN No.- BWMPK6821J	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Santosh Kumar

Name of Employee: Santosh Kumar

Place: Patna

Designation: Assistant Section Officer

Date: 13/02/2025

Department: Bihar Legislative Assembly, Patna

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.